

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**DFR No.1887 of 2014**

**Dated: 26<sup>th</sup> August, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**IN THE MATTER OF:-**

**Niko Resources Ltd.**

**.... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board and Anr.**

**... Respondent (s)**

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Ramji Srinivasan, Sr. Adv,  
Mr. Sudeep singh  
Mr. Abhas Kumar  
Mr. Divya Roy

Counsel for the Respondent(s) : Ms. Sonali Malhotra for PNGRB

**ORDER**

Ms. Sonali Malhota, Learned Counsel for the PNGRB takes notice with regard to the Maintainability of Appeal.

Post the matter on **18.09.2014 at 2.30.P.M.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

pr/vg